GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1156 ANSWERED ON:13.07.2009 PROTECTION TO FISHERMEN IN DEEP SEAS Panda Shri Baijayant

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to provide alert transmitter devices to protect the distressed fishermen in deep seas in emergency;
- (b) if so, the details thereof; and
- (c) the status of distribution of these devices to the fishermen on various coasts, including the Orissa coast?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1156 FOR ANSWER ON 13-07-2009

The Government of India under the Centrally Sponsored Scheme (CSS) 'Development of Marine Fisheries, Infrastructure and Post Harvest Operation' provides financial assistance to the tune of 75% of unit cost of a kit consisting of Global Positioning System (GPS), communication equipment, echo-sounder and search & rescue beacon to ensure the safety of fishermen at sea. In addition the Government of India has taken up the initiative to implement the Vessel Monitoring System (VMS) to regulate movement of Deep Sea Fishing vessels in the Indian Exclusive Economic Zone (EEZ), beyond the territorial waters with a Hub station at Porbandar. The Indian Coast Guard has distributed 419 sets of Distress Alert Transmitters (DAT) received from ISRO to fishermen through its community interaction programme in maritime States including Orissa.